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Central Notification [1]

- Ministry of Consumer Affairs [Legal Metrology (Packaged Commodities) Amendment Rules, 2026 Noti. No. G.S.R. 128(E)]

Central Act [8]

- Legal Metrology (Packaged Commodities) Amendment Rules, 2026
- Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Second Amendment) Regulations, 2026
- Insolvency and Bankruptcy Board of India (Liquidation Process) (Third Amendment) Regulations, 2026

- Insolvency and Bankruptcy Board of India (Pre-Packaged Insolvency Resolution Process) (Second Amendment) Regulations, 2026

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